

**MINISTRY OF FINANCE****(Department of Revenue)**

(CENTRAL BOARD OF DIRECT TAXES)

**NOTIFICATION**

New Delhi, the 20th November, 2023

**S.O. 4996(E).**—In pursuance of sub-clause (ii) of clause (a) of sub-section (1) of section 138 of the Income-tax Act, 1961, the Central Government hereby specifies **Deputy Director General (Tech Development Division), Unique Identification Authority of India (UIDAI), Government of India** for the purposes of the said clause.

[Notification No. 99/2023/F. No. 225/94/2023-ITA.II]

Dr. CASTRO JAYAPRAKASH T, Under Secy.